

[English]

SHRI AMAL DATTA : What are you wanting ? Do you want to have it passed right now? (*Interruptions*)

SHRI P.C. CHACKO : There is no harm (*Interruptions*)

MR. DEPUTY- SPEAKER: Let us now take up Private Member's legislative Business. Shri Amar pal Singh.

15.32 hrs.

[Translation]

THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SHRI AMAR PAL SINGH (Meerut): I beg to move that the House do agree with the Forty Sixth Report of the Committee on Private Member's Bills and Resolution, Preserved to the House on the 29th November , 1995

[English]

MR. DEPUTY- SPEAKER : The question is :

" That the House do agree with the Forty-Sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 29th November, 1995."

The Motion was adopted

MR. DEPUTY- SPEAKER : Now Bills to be introduced.

Shri K. Ramamurthy - not present. Shri M.V.V.S. Murthy not present. Shri Sultan Salahuddin Owaisi.

15.33 1/2 hrs.

Constitution (Amendment) Bill*

(Insertion of new article 31)

SHRI SULTAN SALAHUDDIN OWAISI (Hyderabad): I beg to move for leave to Introduce a Bill further to amend the Constitution of India.

MR. DEPUTY- SPEAKER : The question is :

" That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion Was adopted.

SHRI SULTAN SALAHUDDIN OWAISI : I introduce the Bill.

*Published in the Gazette of India , Extraordinary . Part II, Section 2, dated 1-12-95

[English]

MR. DEPUTY-SPEAKER : Shri George Fernandes - not present, Shri Basudeb Acharia.

15.34 hrs.

Acquired Immuno Deficiency Syndrome (Preventive Measures) Bill*

SHRI BASUDEB ACHARIA (BANKURA) : I beg to move for leave to introduce a Bill to provide for the prevention and Control of spread of Acquired Immuno Deficiency Syndrome.

MR. DEPUTY-SPEAKAR : The question is:

" that leave be granted be in introduce a Bill to provide for the prevention and cannot of spread of acquired Immuno Defficiency syndrome."

The motion was adopted.

SHRI BASUDEB ACHARIA : I introduce the Bill.

15.35 hrs.

Constitution (Amendment) Bill*

(Insertion of new article 345, etc)

SHRI SYED SHAHABUDDIN (Kishanganj) : I beg to move for leave to Introduce a Bill further to amend the Constitution of India.

MR. DEPUTY- SPEAKER : The question is :

" That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion Was adopted.

SHRI SYED SHAHABUDDIN : I introduce the Bill.

15.36 hrs.

[English]

CONSTITUTION (AMENDMENT) BILL

(Insertion Of New Articles 330A And 330B, etc.) - Contd.

MR DEPUTY-SPEAKER : The House shall now take up item no.11 of the Private Members' Legislative Business, Further discussion on the motion moved by Shri K.P. Reddiah Yadav.

*Published in the Gazette of India , Extraordinary Part II, Section 2, dated 1-12-95